

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE C.S.DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942

B.A. TMP No.108 OF 2020

(CRIME NO.69/2020 of PATTAMBI POLICE STATION,  
PALAKKAD DISTRICT)

**Petitioner/Accused No.2.**

SoumyaMuraleedharan ,  
Aged 24 years,  
D/o. Muraleedharan, M.S.Nivas,  
Devi Nagar,Andi Madam,  
Kadukkamkunnam.P.O,  
Palakkad - Kerala.678 651

By: Adv.Sri.Renjith B.Marar

**Respondents/ State**

1. State of Kerala Represented by  
The Public Prosecutor, High  
Court of Kerala, Ernakulam 682 031
2. The Sub Inspector of Police  
Coyalmannam Police Station, Palakkad.  
By Public Prosecutor Sri.

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON  
24.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**C. S. DIAS, J.**

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**B.A. TMP No. 108 of 2020**  
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**Dated this the 24th day of April, 2020.**

**ORDER**

Heard the learned counsel for the petitioner and the learned Public Prosecutor. The learned Public Prosecutor seeks time for getting instructions in the above case.

This Court by its order dated 28.11.2019 in B.A. No.7857/2019 already granted the petitioner an order of pre-arrest bail. In view of the said order passed, the respondents are directed not to arrest the petitioner till the next posting date.

Call on 5.5.2020.

**C.S.DIAS  
JUDGE**

MMG/24.4.2020